

S.R. is being done without connecting file.

Filing no. - 8268/2020 (Cr.M.P.)

Smt. Shobha Singh

Versus

The State of Jharkhand & Anr.

Advocate for Petitioner

Mr. Avishek Prasad

Defects

5 (d) Copy may served upon O.P. no. 2.

9 (i) Duly certified typed copy may be filed for page 14.